

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 1885
TO BE ANSWERED ON 10.12.2015

Water Treatment Plants/Land Reclamation

1885. SHRI K.R.P. PRABAKARAN:

Will the Minister of COAL be pleased to state:

- (a) whether any initiative has been taken with regard to water treatment plants and land reclamation so that waste is utilized for the human activities; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (b): Following initiatives have been taken with regard to water treatment plants and land reclamation by the coal companies:

- Effluents from workshops are passed through Oil & Grease Traps and recycled / reused for dust suppression and for Industrial washing purposes.
- In major Mines, domestic effluents are being treated in Domestic Effluent Treatment Plants and in other mines in septic tanks.
- All the mines are working in the principle of zero discharge. However, during heavy monsoon for the safety of man & machineries some water is being discharged after due treatment.
- Mine water is discharged after proper settling in the mine sump and sedimentation pond to arrest sediments. Treated mine waters are used for plantation, coal mine fire-fighting, sprinkling for dust control, community use etc.
- Garland drains are provided around Mine Pits / Over Burden dumps to arrest sediments and prevent siltation of natural water courses.
- Regular monitoring of water quality the natural water courses / rivers are being done as per law and monitoring results found to be within the prescribed limits of standards, are submitted to the pollution control board periodically.
- All the washeries have been made Zero discharge. The same water is recycled again and again in the main process of the Washery.
- Other steps as indicated time to time by regulatory bodies are taken.

- Coal mining impacts land use pattern and involves diversion of forest areas. Coal India Limited (CIL), adopted best mining practices to address minimising these impacts through restoration and reclamation of mined out areas. CIL is determined to minimise the impact of mining on Land Use Pattern through technical and biological reclamation of mined out areas in the form of Progressive Mine Closure and Final Mine Closure. Water body created after mining activities are being used as source for ground water recharge and source for domestic use, agricultural use and other recreational use by local population.
- Coal companies have under taken massive plantation work through concerned State Forest Departments and carried out eco restoration work through Indian Council of Forestry Research (ICFRE).
- Satellite based monitoring of reclamation of mined out areas.

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